



Security Council

SC/10077

Department of Public Information • News and Media Division • New York

Security Council Al-Qaida and Taliban Sanctions Committee Adds Names of Two Individuals to Its Consolidated List

On **3 November 2010**, the Security Council Al-Qaida and Taliban Sanctions Committee approved the addition of the two entries specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with the Taliban

TI.A.148.10. Name: 1: AGHA 2: JAN 3: ALIZAI 4: na

(Name (original script): اغا جان على زى

Title: Haji **Designation:** na **DOB:** a) 15 Oct. 1963 b) 14 Feb. 1973 c) 1967 d) **Approximately** 1957 **POB:** a) Hitemchai Village, Helmand Province, Afghanistan b) Kandahar, Afghanistan **Good quality a.k.a.:** a) Haji Agha Jan Alizai b) Hajji Agha Jan c) Agha Jan Alazai d) Haji Loi Lala e) Loi Agha **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 4 Nov. 2010 **Other information:** Has managed a drug trafficking network in Helmand, Afghanistan. Has regularly travelled to Pakistan

TI.K.149.10. Name: 1: SALEH 2: MOHAMMAD 3: KAKAR 4: na

(Name (original script): صالح محمد كاکار

Title: na **Designation:** na **DOB:** Approximately 1962 **POB:** Nulgham Village, Panjwai District, Kandahar, Afghanistan **Good quality a.k.a.:** Saleh Mohammad **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 4 Nov. 2010 **Other information:** Has run an organized smuggling network in Kandahar and Helmand provinces, Afghanistan. Previously operated heroin processing laboratories in Band-e-Timor, Kandahar, Afghanistan. Has owned a car dealership in Kandahar, Afghanistan

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and regional organizations. This is the **twenty-sixth update** of the List in 2010. An updated List is accessible on the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>.